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Title: Papers laid on the Table by members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

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THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the year 2005-2006.

(Placed in Library, See No. LT- 1819/2005)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABIAZAD): Sir, I beg to lay on the Table-

- (1) A copy of the Notification No. G.S.R. 68(E) (Hindi and English versions) published in Gazette of India dated 14th February, 2005 containing Corrigendum to the Notification No. F.7(105)96/PB-I dated 7th January, 2005 issued under the Delhi Development Act, 1957.

(Placed in Library, See No. LT- 1820/2005)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 25 of the Delhi Development Act, 1957:-

(i) Annual Accounts of the Delhi Development Authority, New Delhi, for the year 1998-1999, together with Audit Report thereon.

(ii) Annual Accounts of the Delhi Development Authority, New Delhi, for the year 1999-2000, together with Audit Report thereon.

(iii) Annual Accounts of the Delhi Development Authority, New Delhi, for the year 2000-2001, together with Audit Report thereon.

- (3) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT- 1821/2005)

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for the year 2005-2006.

(Placed in Library, See No. LT- 1822/2005)

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Development of North Eastern Region for the year 2005-2006.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 1830/2005)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 1831/2005)

(7) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2003-2004, together with Audit Report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 1832/2005)

(9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Educational Consultants India Limited, New Delhi, for the year 2003-2004.

(ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT- 1833/2005)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Calcutta, for the year 2002-2003.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT- 1834/2005)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor General of India- Union Government (Commercial) (No. 1 of 2005) – Public Sector Undertakings -Review of Accounts, for the year ended March, 2004.

- (2) Report of the Comptroller and Auditor General of India- Union Government (Commercial) (No. 2 of 2005) – Public Sector Undertakings –Comments on Accounts, for the year ended March, 2004.
- (3) Report of the Comptroller and Auditor General of India- Union Government (Commercial) (No. 3 of 2005) – Public Sector Undertakings –Transaction Audit Observations, for the year ended March, 2004.

(Placed in Library, See No. LT- 1835/2005)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 1836/2005)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 1837/2005)

- (5) A copy of the Agricultural and Processed Food Products Export Development Authority (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. S.O. 238 (E) in Gazette of India dated the 22nd February, 2005 under section 34 of the Agricultural and Processed Food Products Development Authority Act, 1985.

(Placed in Library, See No. LT- 1838/2005)

- (6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce and Industry for the year 2005-2006.

(Placed in Library, See No. LT- 1839/2005)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council and Export Inspection Agencies for the year 2003-2004.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 1840/2005)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2003-2004.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT- 1841/2005)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2003-2004.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT- 1842/2005)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2003-2004.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT- 1843/2005)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2003-2004 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2003-2004.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT- 1844/2005)